

HIGH COURT OF MANIPUR AT IMPHAL

N O T I F I C A T I O N

Imphal, the 5th April, 2019

No. HCM/H-1/76-Estt/Vol-V(Pt.1)/ : Hon'ble the Chief Justice is pleased to declare holidays for the Courts falling within the areas where elections are to be held on 11th April, 2019 (Thursday) for Outer Manipur Parliamentary Constituency and 18th April, 2019 (Thursday) for Inner Manipur Parliamentary Constituency in connection with the forthcoming 17th Lok Sabha Election – 2019.

On these days, Special Casual leave will be granted to employees of the High Court of Manipur as well as Subordinate Courts from the voting areas whose Court complexes fall within the non-voting areas on making an application.

It is further notified that 16th November, 2019 (Saturday) will be a Court working day for the High Court of Manipur in lieu of 18th April, 2019 (Thursday).

By Order etc.

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/H-1/76-Estt/Vol-V(Pt.1)/ 6160-81-
Copy to:

Imphal, the 5th April, 2019

1. The Secretary (Law), Government of Manipur.
2. All the District & Sessions Judge, Manipur with a request to circulate the same to all the Judicial Officers under their jurisdiction.
3. The Presiding Officer, MACT/Revenue Tribunal/Co-operative Tribunal, Manipur.
4. The Judge, Family Court, Imphal.
5. The Judge, Special Court (ND&PS), Manipur.
6. The Member Secretary, MASLSA.
7. The Secretary, High Court Bar Association, Manipur (HCBAM)/All Manipur Bar Association (AMBA) for information.
8. The Registrar (Judl.)/(Admn.), High Court of Manipur.
9. The Joint Registrar (Judl. & Bench) / CPC, High Court of Manipur.
10. All the Deputy Registrars, High Court of Manipur.
11. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
12. All the Assistant Registrars/Sr. Grade Stenographer, High Court of Manipur.
13. The L.R.O., High Court of Manipur.
14. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir.
15. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
16. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
17. The P.S. to Registrar General, High Court of Manipur.
18. All the Court Managers, High Court of Manipur.
19. The System Analyst, High Court of Manipur for uploading the same to the official website.
20. All the Superintendents/Stamp Reporter / Court Officers/ Protocol Officer / Computer Programmer, High Court of Manipur.
21. The Concerned File / Guard file / notice board.

A. Guneshwar Sharma

REGISTRAR GENERAL,
HIGH COURT OF MANIPUR